

**IN THE HIGH COURT OF BOMBAY AT GOA.  
LD-VC-OCW-111/2020**

Vernekar Petroleum Transport ...Applicant.  
Vs  
Hindustan Petroleum Corp. Ltd. ...Respondent.

Shri N. Amonkar, Advocate for the applicant.  
Shri A. Bhobe, Advocate for the respondent.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:1<sup>st</sup> December 2020.**

P.C.

Post the matter on 8.12.2020.

**DAMA SESHADRI NAIDU, J.**

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